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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 838/2022 and I.A. 20435/2022, 863/2023**

INFINITI RETAIL LIMITED

..... Plaintiff

Through: Mr. Sauhard Alung, Advocate (M:
9425341404).

versus

M/S CROMA -SHARE & ORS.

..... Defendants

Through: Mr. Manish Mohan CGSC for UOI
(M: 9717906181).

Mr. Shashi Ranja, Ms. Gursheen
Kaur and Mr. Aditya Prasad,
Advocates for D-9 (M:
9555385702).

Mr. Piyush Singhal, Advocate for
D14- Airtel Payment Bank (M:
8810488484).

Mr. P. S. Sudheer and Ms. Anne
Mathew, Advocates for D-15 (M:
9891760039).

Mr. Mayank Mikhail Mukherjee
and Mr. Ujjwal Singh Advs. For D-
16 (M: 9873064245).

Ms Apoorva Agarwal and Mr
Athreya Singh, Advocate with Mr
Nitesh Gupta(M: 8171954225).

Mr. Ashwini Chawla, Advocate for
Yes Bank (M: 9999155670).

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **22.08.2023**

1. This hearing has been done through hybrid mode.
2. It is already 5.10.pm. No time left.



3. List on 19th January, 2024.

PRATHIBA M. SINGH, J.

AUGUST 22, 2023/mr